

SHRI E. AHMED (Manjeri): One hon. Member, Shri P.C. Thomas is fasting outside the Parliament House. We may be permitted to raise it. It is with respect to one of the Members of House who is fasting outside the Parliament House against some of the policies in respect of rubber.

MR. DEPUTY SPEAKER: You will have a chance.

[*Translation*]

DR. LAXMINARAYAN PANDEYA (Mandsaur): Mr. Deputy Speaker, Sir, I would like to draw your attention towards a very important issue. Due to excessive pressure by the army in Punjab all the terrorists and extremists there are sneaking into various other States and the Centre has asked different State Governments to take note that the terrorists and extremists might come to their States and create disturbances. Today's 'Hindustan Times' reports —

[*English*]

"The Centre has alerted the States neighbouring Punjab about the danger of increased militant activity following reports that many hardcore terrorists have left the State after the development of the Army and sought refuge elsewhere"

[*Translation*]

Through you, I would like to bring it to the notice of the House that the Centre has warned the State Governments in this regard, but has the Central Government made any arrangement to see that the terrorist or extremist activities do not rise there any more and the danger on their account is averted.

SHRISANTHOSHKUMARGANGWAR (Bareilly): Mr. Deputy Speaker, Sir, I would

like to draw your attention to the irregularities in Civil Services Examinations. Shri Neelam Kumar Singh had appeared in the Civil Service (Main) Examination in 1985-86. He was declared unsuccessful due to irregularities in the said examination. He made a repeated demand for justice and sought investigation on the entire case by the C.B.I. After concerted efforts, the C.B.I. came to the conclusion that Neelam Kumar Singh was in fact victimised. As such the C.B.I. would take action in this regard. It was also pointed out that the concerned officer of the C.B.I., Mr. Ashok Kumar, S.P. had given a report to his higher officers to declare Mr. Neelam Kumar Singh successful. But no further action is being taken in this case. Due to vested interests, the Department of Personnel wants to hush up the case. A number of petitions for justice have already been made in this case.

I, therefore, want that keeping the gravity of the case in view the Government should call for the C.B.I. report and take action so that this promising and talented student gets justice. Please issue instructions for necessary action in this regard.

SHRI BHUBANESHWAR PRASAD MEHTA (Hazaribagh): Mr. Deputy Speaker, Sir, I had raised the question of connecting Hazaribagh with railway line and had met the hon. Railway Minister alongwith a delegation of MPs. and submitted a memorandum to him. For the last five years, the Government of India has all along been refusing to execute the proposal with the remark that the Railways would incur loss, notwithstanding the fact that Hazaribagh district has rich deposits of coal and mica...(*Interruptions*)... The Central Government and the State Government earn millions of rupees every year from these mines...(*Interruptions*)... The Central Government is doing a great injustice to the area by not connecting Hazaribagh with railway line. The people of the area have constituted a Railway Sangharsh Samiti and decided that if the Government

did not consider their case in the House, they would block the supply of coal and other commodities to other States, from January next. I, therefore, would like to urge the Government and the Deputy Chairman of the Planning Commission to think over it and recommend connecting Hazaribagh with Railway line in the Eighth Five Year Plan.

**SHRI BRISHIN PATEL (Siwan):** Mr. Deputy Speaker, Sir, I would like to draw the attention of the Central Government to the Siwan city in Bihar. The Inter city train starts at 3.a.m. from Siwan Railway station and passes through Chhapra, Patna, Hajipur, Muzaffarpur etc. and employees of these places travel by this train. Its time of departure is 3.a.m. which is too early. So it should be 4. a.m. Similarly, Pachrookhi station is next to Siwan. There is a sugar mill in the town and it is densely populated. Many people from this place go to Patna to work there. Through you, I would, therefore like to request the Central Government that the Inter-City train should halt at Pachrookhi station and its time of departure from Siwan should be changed from 3.a.m. to 4.a.m. In the past also, it used to leave Siwan at 4.a.m.

**SHRI CHANDUBHAI DESHMUKH (Bharuch):** Mr. Deputy Speaker, Sir, water crisis in Gujarat is deteriorating day by day and famine may occur at any time. Deposited moderate rains only 20 kilogramme of foodgrains have been produced in a 3 acre field in certain hill areas in Gujarat. There are 142 small dams in Gujarat, but only five dams are filled with water. Nearly 3 lakh cattle in the Kutch district have shifted to other places. 6000 villages and 74 cities in Gujarat are experiencing crisis of drinking water. Crisis of drinking water in Bharuch, Ankleshwar, Jambusar, Hansote, Dadiapada, Sagwara, Wafia, Jhagadia Tehsil also experience acute water shortage. I visited the Mangrol Tehsil in Surat district and found that our Adivasis brethren were drinking dirty

stinking water. This is the condition of the Panchayats which have been given national award.

Sir, I request the Government to solve this problem at the earliest.

[English]

**SHRI BHUWAN CHANDRA KHAN-DURI (Garhwal):** Sir, I rise to highlight the longstanding demand of a separate State for the hill districts of Uttar Pradesh.

The demand is a result of long and continuous neglect of the hill areas. Ever since independence, these areas, which have peculiar developmental problems, have remained undeveloped and under-developed.

Before independence, the per capita income of the hills was amongst the highest in the country. Today, after 44 years of our independence, we are among the lowest and in fact one of our districts has the lowest per capita income in the country.

As for industry, out of eight districts, almost five of six are 'Zero Industry' areas.

And because of these, the young men have migrated to plains and today the hills have only old men, women and children.

Sir, the people of the hill areas are simple, honest and loyal. A very large number of our men are serving in the Army and have proved to be the best soldiers and fighters in the world. These people have been peaceful and disciplined in their demand for a separate State.

I request the Government not to force these people to follow the path of violence for creation of a separate State. I, therefore, request all the political parties to view this demand as a genuine developmental neces-